

DIVISION BENCH  
COURT - I

**O-218**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/89(KB)2022  
IN  
C.A.(CAA)/9(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30<sup>TH</sup> NOVEMBER, 2022, 10:30 A.M**

IN THE MATTER OF	BHOOTNATH BUSINESS LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

**Appearances (via video conferencing/physical)**

Mrs. Manju Bhuteria, Adv. : For Petitioner  
Mr. N. Gurumurthy, FCA  
Mr. Madan Kumar Maroti, FCA  
Ms. Aisha Amin, Adv.

**ORDER**

1. Ld. Counsel/Authorized Representative for the petitioner present.
2. Heard. **Reserved for Orders.**

**Balraj Joshi**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**